

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2596.
TO BE ANSWERED ON FRIDAY, THE 25TH MARCH, 2022.**

EXPANSION OF CHENNAI-BENGALURU INDUSTRIAL CORRIDOR TO KOCHI

2596. SHRI JOHN BRITTAS:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that the National Industrial Corridors Development and Implementation Trust (NICDIT) has already accorded approval for expanding the Chennai - Bengaluru Industrial Corridor (CBIC) to Kochi;
- (b) if so, the progress thereon;
- (c) whether it is also a fact that State Government of Kerala has informed the Central Government regarding acquisition of land for Corridor; and
- (d) the response of the Central Government thereto and the steps taken so far in the State to make the Industrial Corridor a reality?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) to (d): Yes Sir, National Industrial Corridors and Implementation Trust (NICDIT) in its meeting held on 30th August, 2019 had accorded its approval for extension of Chennai - Bengaluru Industrial Corridor (CBIC) project to Kochi via Coimbatore under the Industrial Corridor Programme. Based on the proposal received from Government of Kerala, the following two nodes have been identified. The status of these nodes is as under:-

(1) Integrated Manufacturing Cluster (IMC) at Palakkad, Kerala (1,835 acre):

- i. Share Holder Agreement (SHA)/State Support Agreement (SSA) has been executed on 22nd October, 2020 and Special Purpose Vehicle (SPV) has been incorporated.
- ii. Three land parcels with an aggregated area of 1,835 acre have been identified.
- iii. Consultant has been appointed for detailed master planning and preliminary engineering.
- iv. Forest Department, Government of Kerala, on 18th October, 2021, has issued No Objection Certificate (NOC) for land parcel measuring 350 acre.
- v. Western Ghats (Ecological Sensitive Area), NOC has been obtained from State Government on 15th January, 2022

(2) Kochi Global City (350 acre):

- i. State Government has identified land boundaries for the project site. Consultant has been appointed for preparation of detailed master planning.
- ii. On 30th July, 2021, Forest Department, Government of Kerala, has issued Forest NOC for the land parcel.
